## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/708/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM

LTD

NAME OF THE RESPONDENT(S)

: HITRO ENERGY SOLUTIONS PVT LTD

**UNDER SECTION** 

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. K. CHANDRASEKARAN Counsel J. Responder 2. Rakum - Agamal Counsel for patition

## ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed the amended petition; copy of which is given to the other side. Counsel for the Respondent is directed to file counter to the amended petition. Put up on 27.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**